

Annexure - 7

Name of the corporate debtor: Asten Realtors Private Limited; Date of commencement of CIRP: 25th January 2023; List of creditors as on: 10th July, 2023

List of operational creditors (Government dues)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable						
1	Priya J of ESI Corporation	ESI Corporation	09-02-2023	2,50,120	2,50,120	Contribution & Interest	-	-	No	-	-	-	-	-	-	
2	Central Excise, Ernakulam	Govt. of India	01-03-2023	89,49,233	89,49,233	Assessed amount & DRC-13 claim	-	-	No	-	-	-	-	-	-	The Claim consists of the demand against assessment order No.09/2021-ST dt.30/03/21 for Rs.73,32,469/- and demand in DRC-13 Rs.16,16,764/- being the input tax availed against the invoices of M/s. Rainbow Contractors. ID proof of the signatory not submitted.
Total				91,99,353	91,99,353		-	-		-	-	-	-	-	-	